

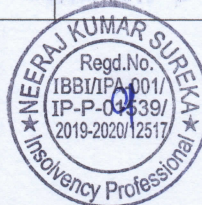
**FORM G
(REVISED)**

INVITATION FOR EXPRESSION OF INTEREST FOR

H S MERCANTILE LIMITED OPERATING IN TEXTILE INDUSTRY

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	H S Mercantile Limited (Previously a Private Limited Company) U51109WB1998PLC087477
2.	Address of the registered office	165/1, Jogendra Nath Mukherjee Road Kolkata, Bandhaghat, Howrah, Bally Jagachha, West Bengal, India, 711106
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Leasehold property situated at Sanand, Gujarat. Only this detail has been received; control and custody has not been handed over by the erstwhile management)
5.	Installed capacity of main products/ services	Not available
6.	Quantity and value of main products/ services sold in last financial year	Not available
7.	Number of employees/ workmen	Not available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained by sending an email at cirp.hsmpl@gmail.com https://ibbi.gov.in/en/claims/claim-process/U51109WB1998PLC087477
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending an email at cirp.hsmpl@gmail.com
10.	Last date for receipt of expression of interest	12.12.2025
11.	Date of issue of provisional list of prospective resolution applicants	20.12.2025
12.	Last date for submission of objections to provisional list	26.12.2025



13.	Date of issue of final list of prospective resolution applicants	03.01.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	08.01.2026
15.	Last date for submission of resolution plans	07.02.2026
16.	Process email id to submit Expression of Interest	<u>cirp.hsmpl@gmail.com</u>

Neeraj Sureka

Neeraj Kumar Sureka

Resolution Professional of

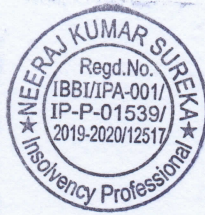
H S Mercantile Limited

Regn. No.: IBBI/IPA-001/IP-P01539/2019-2020/12517

Email: ipneerajsureka@gmail.com/ cirp.hsmpl@gmail.com

Date: 27.11.2025

Place: Kolkata



Business Standard

FORM G (REVISED) INVITATION FOR EXPRESSION OF INTEREST FOR H S MERCANTILE LIMITED OPERATING IN TEXTILE INDUSTRY (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
SL.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/LLP No. H S Mercantile Limited (Previously a Private Limited Company) U51109WB1998PLC087477
2.	Address of the registered office 165/1, Jogendra Nath Mukherjee Road Kolkata, Bandhaghat, Howrah, Bally Jagachha, West Bengal, India, 711106
3.	URL of website Not available
4.	Details of place where majority of fixed assets are located Leasehold property situated at Sanand, Gujarat. Only this detail has been received; control and custody has not been handed over by the erstwhile management)
5.	Installed capacity of main products / services Not available
6.	Quantity and value of main products / services sold in last financial year Not available
7.	Number of employees / workmen Not available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Can be obtained by sending an email at: cirp.hsmpl@gmail.com https://ibbi.gov.in/en/claims/claim-process/U51109WB1998PLC087477
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Can be obtained by sending an email at cirp.hsmpl@gmail.com
10.	Last date for receipt of expression of interest 12.12.2025
11.	Date of issue of provisional list of prospective resolution applicants 20.12.2025
12.	Last date for submission of objections to provisional list 26.12.2025
13.	Date of issue of final list of prospective resolution applicants 03.01.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 08.01.2026
15.	Last date for submission of resolution plans 07.02.2026
16.	Process email id to submit Expression of Interest cirp.hsmpl@gmail.com

Neeraj Kumar Sureka
Resolution Professional of
H S Mercantile Limited

Date: 27.11.2025
Place: Kolkata

Regn. No.: IBB/IPA-001/IP-P01539/2019-2020/12517
Email: **ipneerajsureka@gmail.com / cirp.hsmpl@gmail.com**

একদিন

এগিয়ে চলার সঙ্গী

এখন বিভিন্ন মাধ্যমে উপলব্ধ

একদিন

Website : www.ekdinnews.com

http://youtube.com/gdailyekdin2165

Epaper : ekdin-epaper.com



শেয়ার এবং সাবস্ক্রাইব করুন



সংবিধান দিবসে নির্বাচন কমিশনের নিরাপত্তা নিয়ে বিস্তারিত শুভেদু

এসআইআর প্রক্রিয়ায় একগুচ্ছ অনিয়মের অভিযোগ বিজেপির



কলকাতা ২৭ নভেম্বর ২০২৫ ১০ অগ্রহায়ণ ১৪৩২ বৃহস্পতিবার উনবিংশ বর্ষ ১৬৬ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 27.11.2025, Vol.19, Issue No. 166, 8 Pages, Price 3.00

ফর্ম জি (সংশোধিত) এইচ এস মার্কেটাইল লিমিটেড-বস্ত্র শিল্প পরিচালনকারী-এর জন্য আগ্রহ প্রকাশক ডাক আহ্বান (২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজলিউশন প্রসেস ফর কর্পোরেট পার্সেনস) রেগুলেশনের রেগুলেশন ৩৬এ-এর সাব-রেগুলেশন (১) অধীনে)	
ক্রম	সংশ্লিষ্ট বিস্তারিত
১. প্যান এবং সিন/এলএলপি নং সহ কর্পোরেট ডেটরের নাম	এইচ এস মার্কেটাইল লিমিটেড (পূর্বতন একটি প্রাইভেট লিমিটেড কোম্পানি) U51109WB1998PLC087477
২. রেজিস্টার্ড অফিসের ঠিকানা	১৬৫/১, যোগেন্দ্র নাথ মুখার্জি রোড কলকাতা, বাঁধাঘাট হাওড়া, বালি জগাছা, পশ্চিমবঙ্গ, ভারত ৭১১১০৬
৩. ওয়েবসাইটের ইউআরএল	প্রাপ্ত নয়
৪. যেখানে অধিকাংশ স্থায়ী সম্পদ অবস্থিত তার বিস্তারিত	লিজহোল্ড সম্পত্তি অবস্থিত সনন্দ, গুজরাত কেবলমাত্র এই বিস্তারিত গৃহীত হয়েছে, নিয়ন্ত্রণ এবং হেফাজত এখনও পর্যন্ত পূর্বতন কর্তৃপক্ষ কর্তৃক হস্তান্তরিত হয়নি
৫. প্রধান পণ্য/পরিষেবা উৎপাদন ক্ষমতা	প্রাপ্ত নয়
৬. বিগত আর্থিক বর্ষে প্রধান পণ্য/পরিষেবা বিক্রির পরিমাণ এবং মূল্য	প্রাপ্ত নয়
৭. কর্মী/কাজের লোকের সংখ্যা	প্রাপ্ত নয়
৮. বিগত দুই বছরের, বিনিয়োগকারীগণের তালিকা, (শিডিউলড সহ) প্রাপ্ত আর্থিক প্রতিবেদন সহ পরবর্তী ইউআরএল :	cirp.hsmpl@gmail.com ইমেল পাঠিয়ে পাওয়া যাবে https://ibbi.gov.in/en/claims/claim-process/U51109WB1998PLC087477
৯. প্রস্তাবক আবেদনকারীগণের যোগ্যতার বিষয় পাওয়া যাবে সংশ্লিষ্ট কোডের ধারা ২৫(২)(এইচ) অধীনে	cirp.hsmpl@gmail.com ইমেল পাঠিয়ে পাওয়া যাবে
১০. আগ্রহ প্রকাশক আহ্বান গ্রহণের শেষ তারিখ	১২.১২.২০২৫
১১. সম্ভাব্য প্রস্তাবক আবেদনকারীগণের সাময়িক তালিকা ইস্যুর তারিখ	২০.১২.২০২৫
১২. সাময়িক তালিকার বিষয়ে আপত্তি দাখিলের শেষ তারিখ	২৬.১২.২০২৫
১৩. সম্ভাব্য প্রস্তাব আবেদনকারীগণের চূড়ান্ত তালিকা ইস্যুর তারিখ	০৩.০১.২০২৬
১৪. মেমোর্যান্ডাম, মূল্যায়ণ ম্যাট্রিক্স এবং প্রস্তাব পরিকল্পনা অনুরোধ ইস্যুর তারিখ	০৮.০১.২০২৬
১৫. রেজলিউশন প্ল্যান জমা দেওয়ার শেষ তারিখ	০৭.০২.২০২৬
১৬. আগ্রহ প্রকাশক আবেদন দাখিলের প্রক্রিয়া ইমেল আইডি	cirp.hsmpl@gmail.com
তারিখ : ২৭.১১.২০২৫ স্থান : কলকাতা নীরজ কুমার সুরেকা প্রস্তাব পেশাদার - এইচ এস মার্কেটাইল লিমিটেড রেজি. নং IBBI/IPA-001/IP-P01539/2019-2020/12517 ইমেল : ipneerajsureka@gmail.com / cirp.hsmpl@gmail.com	